

*Friday,  
4th January, 1889*

ABSTRACT OF THE PROCEEDINGS  
OF THE  
Council of the Governor General of India,  
  
**LAWS AND REGULATIONS**

**Vol. XXVIII**

**Jan.-Dec., 1889**

ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS,

1889

VOLUME XXVIII



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1890.

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the pro-  
visions of the Act of Parliament 24 & 25 Vict., cap. 67.*

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The Council met at Government House on Friday, the 4th January, 1889.

PRESENT :

His Excellency the Viceroy and Governor General of India, G.C.M.G.,  
G.M.S.I., G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of Bengal, K.C.S.I., C.I.E.

The Hon'ble Lieutenant-General G. T. Chesney, C.B., C.S.I., C.I.E., R.E.

The Hon'ble A. R. Scoble, Q.C., C.S.I.

The Hon'ble Sir C. A. Elliott, K.C.S.I.

The Hon'ble P. P. Hutchins, C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble R. Steel.

The Hon'ble Sir Dinshaw Manockjee Petit, Kt.

The Hon'ble F. M. Halliday.

The Hon'ble Sir Pasupati Ananda Gajapati Razu, K.C.I.E., Mahārājā of  
Vizianagram.

The Hon'ble Syud Ameer Hossein, C.I.E.

The Hon'ble Rājā Durga Charn Laha, C.I.E.

The Hon'ble Maung Ōn, C.I.E., A.T.M.

NEW MEMBER.

The Hon'ble MAUNG ŌN took his seat as an Additional Member.

MADRAS CORONER'S BILL.

The Hon'ble MR. HUTCHINS moved that the Bill to abolish the office of Coroner of Madras be referred to a Select Committee consisting of the Hon'ble Mr. Scoble, the Mahārājā of Vizianagram and the Mover.

The Motion was put and agreed to.

*BURMA RURAL POLICE.**[Mr. Hutchins.]**[4TH JANUARY, 1889.]**BURMA RURAL POLICE BILL.*

The Hon'ble MR. HUTCHINS also moved that the Hon'ble Maung Ón be added to the Select Committee on the Bill to provide for the Establishment of a Village-system and amend the Law relating to Rural Police in Lower Burma.

The Motion was put and agreed to.

The Council adjourned to Friday, the 18th January, 1889.

S. HARVEY JAMES,

*Secretary to the Government of India,  
Legislative Department.*

FORT WILLIAM;  
*The 4th January, 1889.* }